बौद्धिक संपदा भारत
Intellectual Property INDIA

सत्यमेव जयते
भारतसरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

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संख्या/ No. CGPDTM-17021/7/2025-CGOFFICE/4918 दिनांक/Date: 21.10.2026

Office Order

In Pursuance of the objective to enhance IP practitioner's capacity as outlined in the National IPR policy, the following officers are hereby assigned the additional responsibility of managing the Internship Committee (Patial Modification of the orders CGPDTM-16013/8/2021-CGOFFICE-Part (1)/130 dt 21.02.2025 and CGPDTM-17021/7/2025-CGOFFICE/60 dt 06/06/2025) which includes receiving, reviewing and approving internship requests, in addition to the existing official duties;

1. Mr. M. Ajith, Joint Controller of P&D, Patent office, Delhi (Chairman).
2. Ms. Devika R. Nair, Assistant Controller of P&D, Patent office, Chennai.
3. Dr. Nabodita Sinha, Examiner of P&D, Patent office, Kolkata.
4. Mr. Aman Shrivastava, Examiner of P&D, Patent office, Delhi.
5. Dr. Abhishek Singh, Examiner of P&D, Patent office, Delhi.
6. Mr. Harish Khan, Examiner of P&D, Patent office, Mumbai.
7. Mr. Avinash Shandilya, Examiner of P&D, Patent office, Delhi.
8. Mr. Ayush K Pandey, Examiner of P&D, Patent office, Delhi.

2. The Committee is further directed to

a) Suggest amendments to the policy if required;

b) Submit a quarterly report of approved internships;

c) Develop an online system for accepting internship applications;

d) Establish a knowledge base to archive IP generated by interns (reports, compendiums, case studies) for office use.

e) Review the applications and decide the considered application for the approval of the competent authority.

f) Design and coordinate both offline and online internship program for the office of the CGPDTM.

3. The committee shall ensure the smooth execution of internship processes in alignment with office objectives.

4. This issues with the approval of Controller General of Patents, Designs & Trademarks.

(Vickey Kumar)
Director (Administration and Establishment)
O/o CGPDTM

To,

1. Concerned Officers
2. Head of office, Patent office, Chennai, Delhi, Kolkata, Mumbai & Nagpur.
3. Head of Office, TM Registry, Ahmedabad, Chennai, Delhi, Kolkata &Mumbai.
4. Head of office, Copyright, Delhi.
5. Office of the CGPDTM (all divisions).
6. IT Section, Patent office, Delhi- For uploading on the official website.
7. Hindi section, CG Office for Hindi Translation of the order.
8. Office order file.